

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
SUNRISE PROPERTIES PRIVATE LIMITED ENGAGED IN REAL ESTATE
BUSINESS AT MUMBAI, MAHARASHTRA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Sunrise Properties Private Limited CIN: U45200MH1986PTC040429
2.	Address of the registered office	Shop no.155, Veena mall, Kandivali East, Off Western Express High, way, Mumbai - 400101, Maharashtra
3.	URL of website	-
4.	Details of place where majority of fixed assets are located	The company is not operational. For further details write an email to irp.sppl@aegisipe.com
5.	Installed capacity of main products/ services	The company is not operational.
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors:	For further details write an email to irp.sppl@aegisipe.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code:	For detailed EOI and eligibility criteria, please write an email to irp.sppl@aegisipe.com
10.	Last date for receipt of expression of interest	24 January 2025
11.	Date of issue of provisional list of prospective resolution applicants	29 January 2025
12.	Last date for submission of objections to provisional list	03 February 2025
13.	Date of issue of final list of prospective resolution applicants	08 February 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	10 February 2025
15.	Last date for submission of resolution plans	12 March 2025
16.	Process email id to submit Expression of Interest	irp.sppl@aegisipe.com



Sd/-

Date: 25 November 2024

Shouvik Kumar Roy

Resolution Professional

Place: Mumbai

Registration No. IBB/PA-001/IP-P-02113/2020-2021/13284

Authorization For Assignment valid till 31st December 2025